

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 98 /
II-13-9/2018

Bilaspur, dated 19 December, 2018

The resignation dated 05.10.2018 tendered by **Shri Lavkit Kumar Kashyap, S/o Shri Lakhani Lal, Contingency Paid Employee** of this Registry is accepted and he is relieved from the establishment of this High Court w.e.f. 05.10.2018.

By order of Hon'ble the Chief Justice

Sd/-
(Neelam Chand Sankhla)
Registrar General

Endt. No. 12038 /
II-13-9/2018

Bilaspur, dated 19 December, 2018

Copy forwarded to: -

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur,
3. Additional Registrar (DE & E/Admn.), High Court of Chhattisgarh, Bilaspur,
4. I/c Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur, with a request to get it uploaded in the website of this High Court,
5. Budget Officer, High Court of Chhattisgarh, Bilaspur,
6. Deputy Registrar (Protocol/Accounts), High Court of Chhattisgarh, Bilaspur,
7. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
8. Court Officer, High Court of Chhattisgarh, Bilaspur,
9. **Shri Lavkit Kumar Kashyap, S/o Shri Lakhani Lal, Shankar Nagar, Ward No.-8, Janjgir, Distt.-Janjgir-Champa (C.G.),**
for information /necessary action.


17.12.2018
(Neelam Chand Sankhla)
Registrar General